

**Information Note to the Press (Press Release No. 15/2023)**

For Immediate Release

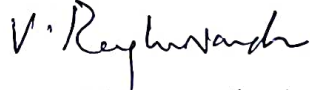
**Telecom Regulatory Authority Of India**

**Extension of last date to receive Comments/ Counter Comments on TRAI's Consultation Paper on 'License Fee and Policy matters of DTH Services'**

**New Delhi, 17<sup>th</sup> February 2023** - The Telecom Regulatory Authority of India (TRAI) has released a Consultation Paper on '**License Fee and Policy Matters of DTH Services**' on 13<sup>th</sup> January 2023. The last date for receiving written comments on the issues raised in the Consultation Paper from stakeholders was fixed as 13<sup>th</sup> February 2023 and for counter comments as 27<sup>th</sup> February 2023.

2. Keeping in view the requests of stakeholders for extension of time for submission of comments, it has been decided to extend the last date for submission of written comments and counter comments up to 27<sup>th</sup> February 2023 and 13<sup>th</sup> March 2023 respectively.

3. The comments and counter-comments may be sent, preferably in electronic form on the email:- [advbcs-2@traai.gov.in](mailto:advbcs-2@traai.gov.in) and [jtadvisor-bcs@traai.gov.in](mailto:jtadvisor-bcs@traai.gov.in). For any clarification/information, Shri Anil Kumar Bhardwaj, Advisor (B&CS) may be contacted at Tel. No.: +91-11-23237922.

  
**(V. Raghunandan)**  
**Secretary, TRAI**